

SC No. 975/19
State vs. Naveen @ Beenu
FIR No. 508/19
PS

27th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 02.05.2020 was ordered to be listed for today i.e.

27.06.2020.

In terms of Hon'ble High Court Order No. 17/DHC/20 dated 14.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

As per directions of Id. P.O., case is adjourned for the purpose fixed for **29.08.2020.**

The order sheet be uploaded on the Court website by the computer branch.

(Reader)
in the Court of
Sh. Bhupinder Singh
ASJ-01/NW
Rohini/Delhi
27.06.2020

**SC No. 837/18
State vs. Vivek
FIR No. 109/14
PS Ashok Vihar**

27th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 02.05.2020 was ordered to be listed for today i.e.

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ASJ-01/NW
Rohini/Delhi
27.06.2020

**SC No. 124/20
State vs. Ved Prakash
FIR No. 02/20
PS Bharat Nagar**

27th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 02.05.2020 was ordered to be listed for today i.e.

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Rohini/Delhi
27.06.2020

**SC No. 53204/16
State vs. Manish
FIR No. 202/16
PS Shalimar Bagh**

27th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 02.05.2020 was ordered to be listed for today i.e.

27.06.2020.

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Rohini/Delhi
27.06.2020

**SC No. 742/17
State vs. Rinku Singh
FIR No. 252/17
PS Shalimar Bagh**

27th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 02.05.2020 was ordered to be listed for today i.e.

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(Reader)
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ASJ-01/NW
Rohini/Delhi
27.06.2020

SC No. 39/18
State vs. Rizwan Qureshi
FIR No. 1275/17
PS Mangol Puri

27th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 02.05.2020 was ordered to be listed for today i.e.

27.06.2020.

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(Reader)
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ASJ-01/NW
Rohini/Delhi
27.06.2020

**SC No. 567/19
State vs. Ashok
FIR No. 493/19
PS Mangol Puri**

27th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 02.05.2020 was ordered to be listed for today i.e.

27.06.2020.

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